

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021** at **10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/463/CHE/2021 IN IBA/199/CHE/2021 IN  
CP/341/IB/2018

NAME OF PETITIONER : Chandramouli Ramasubramaniam (Liquidator)  
M/s South Indian Mint and Aromatic Products Ltd

NAME OF RESPONDENT : Jaganeedhi Krishnan R

SECTION : Sec 60(5) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

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**ORDER**

The Applicant is represented by Mr. S. Sathiyarayanan, Advocate and Mr. Jesus Morris Ravi, Advocate represents the Respondent viz., Mr. Jaganeedhi Krishnan R. through video conferencing platform.

This Application has been filed for making an amendment in IBA/199/CHE/2021.

The Registry is directed to list **IBA/199/CHE/2021** along with IA/463/CHE/2021 on **27.07.2021**.

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**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**